Declaration of Assets and Liabilities

						Year. 20	20-2	
		1, chandra	nryado	9 V, son/c	daughter/wife	state Ray	Kumaryou	
5/0 (T9110)	Year 2020-21 I, Chandran's Yadar, son/daughter/wife of Lafe Raf Kumar Yada aged 44 years, belonging to ASSISTANT service and presently working as BIHAR VIDHAN SABHA, PATA							
	servi	service and presently working as BIMAR VIDHAM SABHA, PATA						
Y I	give	give herein below the details of the assets (immovable, movable, bank balance, etc.) of						
	myself, my spouse and dependants*:							
11/2/21	A. given	Details of move (Assets in joint i	Management of the same of the		nt of joint own	ership will also	have to be	
A zirdar	Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name	
11.2.21	- (i)	Cash	50,000	Sangital Sangital	Douganand	AARTI.		
1974	(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	Nic	Nic	NiL	wil		
5 ((iii)	Bonds, Debentures and Shares in companies	NiL	NiL	1	. 1982		
	(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC 3,00,000/- 2,00,000/	, برياً لـ	_	-		
	(v)	Motor Vehicles (details of make, etc.)	NiL	NIL	_	-		
	(vi)	Jewellery (give details of weight and	Niz	NiL	-			

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

MIL

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* Dependant here means a person substantially dependent on the income of the employee.

Chandrain's Yadar

Nic

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value)

Other assets,

such as values of claims / interests

(vii)

B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	Katha Sec, our	L NOIL		wic	NI
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	Niz				eres e
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	MIL	Hir			
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	12 Kather 450 000	NOL-			
(v)	Others (such as interest in property)				300 B	

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(I) Loans from Banks	SBI/ HDFC	13,00,000/-
	(ii) Loans from financial institutions	2019-20	EMI - 30 0001 -
	(iii) Government Dues:(a) dues to departments dealing with government accommodation	NO'L	ardismedt Loeda ardinacustarseits van governmen
	(b) dues to departments dealing with supply of water	NIL	uss to separticants
	(c) dues to departments dealing with supply of electricity	NiL	Hoes to departments

chandranir yadar.

	(d) dues to departments dealing with telephones	1-41'2	Ameride parridents.
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NOZ	ann Athanyamnen tar 17 (2001)
	(f) Other dues, if any	142	Other dies, haby
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	ACIPY 5442L	Control as molecular control as a control as well as a control as a co
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	Ni2	Vealtrelan piloner- Irani ilio exsesament se uni Vean
	(iii) Sales Tax [Only In case of proprietary business]	NiL	
	(iv) Property Tax	NiL	a south a department of the

Personal Detail

GPF/CPF/PRAN No.	:- :-	PTS/BLA-1094 M (M/F)
Date of Birth	:-	16041975 (DD/MM/YYYY)
Class/Group	:-	(A/B/C)
Cadre	:-	ASSISTANT
		(Full Name e.g. B.A.SBihar Administrative Service,
		B.S.S Bihar Secretariat Service etc.)
Home District	:-	MADHUBANI
I hereby d		that the above details are true to the best of my

knowledge and belief.

Signature Chandran's Yudav. Name of Employee: CHANDRA VIR YADAV.

Place: PATNA Date: 10/02/202/ Designation: ASSISTANT

Department: BJHAR VIDHAN SABHA PATNA.

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Chandrain's Yedar.